

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) Nos.6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Cr1.) No. 6928-35/2018 is to be listed before the Hon'ble Judges in Chambers for directions )

Date : 29-11-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA  
[IN CHAMBERS]

For Petitioner(s) Mr. Raman Yadav, Adv.  
Mr. Atif Suhrawardy, Adv.  
Mr. Syed Mehdi Imam, AOR  
Ms. Varnita Rastogi, Adv.  
Ms. Kritiya Pandey, Adv.  
Mr. Dharendra Yadav, Adv.

For Respondent(s) Mr. Praveen Jain, AOR  
Mr. Lokesh Kr., Adv.  
Mr. S.K. Tyagi, Adv.  
Mr. Rohit K. Singh, AOR  
Ms. Anshruta Maheshwari, Adv.  
Mr. Ansar Ahmad Chaudhary, AOR  
Mr. Yadav Narendra Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(Cr1.) No.6928 & 6930/2018:

Learned counsel for the petitioner accepts that respondent no.1 has expired and proceedings against them have abated.

Registry to proceed in accordance in law.

(RACHNA)  
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)  
COURT MASTER (NSH)